Shri Suraj Bhan—Minister of Agriculture;

Shri Ram Jethmalani—Minister o'i Law and Justice:

Dr. Murli Manohar Joshi—Minister of Home Affairs;

Shri V. Dhananjaya Kumar— Minister of Civil Aviation;

Shri Pramod Mahajan—Minister of Defence and Parliamentary Affairs;

Shri Kariya Munda—Minister of Welfare;

Shri Suresh Prabhakar Prabhu— Minister of Industry;

Shri Sartaj Singh—Minister of Health and Family Welfare;

Shri Jaswant Singh—Minister of Finance;

Shrimati Sushma Swaraj—Minister of Information and Broadcasting.

ANNOUNCEMENT RE. RESIGNATION OF A MEMBER

MR. CHAIRMAN: I have to inform the Members that I had received a letter from Shrimati Leeladevi Re-nuka Prasad, a Member representing the State of Karnataka, resigning her seat in the Rajya Sabha and I accepted her resignation with effect from 22 April, 1996.

PAPERSLAID ON THE TABLE

Bills passed by the! Houses of Parliament daring the 166th Session

SECRETARY-GENERAL: Sir, I lay on the Table a Statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Hundred and Seventy-sixth Session of the Rajya Sabha and assented to by the President.

[Placed in Library. See No. LT-17/96]

ORDINANCES PROMULGATED BY THE PRESIDENT AND ALSO CORRIGENDUM TO ORDINANDI

रक्षा और संसदीय कार्य मंत्री (श्री प्रमोद मतहाजनन) महोदय निम्नलिखित पत्र सभा पटल पर रखता हं:-

(1)संविधान के अनुच्छेद 123 के खंड-2 के उपखंड (क) के अधीन निम्नलिखित अध्यादेशोए की एक-एक प्रति अंग्रेजी तथा हिन्दी में:-

(i)राष्ट्रपति द्वारा २६ मार्च,ए १९९६ को प्रख्यापित माध्यस्थम और सुलाह दूसरा अध्यादेश, १९९६ (१९९६ का संख्यांक ११)।

[Placed in Library. See No. LT—3/96].

(ii)राष्ट्रपति द्वारा 26 मार्च, 1996 का प्रख्यापित कोयला खान भविष्य-निधि तथा प्रकीर्ण उपलब्ध (संशोधन) दूसरा अध्यादेश, 1996 (1996 का संख्यांक 12)।

[Placed in Library. See No. LT--4/96]

(iii) राष्ट्रपति द्वारा २७ मार्च, १९९४ को प्रख्याति औद्योगिक विवाद (संशोधन) दूसरा अध्यादेश, १९९४ (१९९४ का संख्यांक १३)।

[Placed in Library. See No. LT-5/96]

(iv)राष्ट्रपति द्वारा २७ मार्च, १९९६ को प्रख्याति कर्मचारी भविष्य निधि और प्रकीर्ण उपबंध (संशोधन) दसरा अध्यादेश, १९९६ (१९९६ का संख्यांक १४ ।

[Placed in Library. See No. LT—6/96] , . H

(v)राष्ट्रपतिए द्वारा 27 मार्च, 1996 को प्रख्यापित भवन और अन्य सन्निनिर्माण कर्मकार (नियोजित तथा सेवा शर्तों विनियमन) दूसरा अध्यादेश, 1996 (1996 का संख्यांक 15)।

[Placed in Library See No. LT—7/96]